

Ref: IRDA/INT/CIR/INSRE/133/06/2017

Date: 8th June, 2017

### **CIRCULAR**

To

All Life, Health & General Insurers

Re: Status of Issuance of e-Insurance Policies

As you are aware that the Authority has notified the IRDAI (Issuance of e-Insurance Policies) Regulations, 2016 dated 13<sup>th</sup> June, 2016.

In order to seek the status of compliance to the above Regulations, the Authority has designed quarterly & annual formats which are attached as Annexure I & Annexure II.

All the Insurers are therefore advised to submit the quarterly reports by 21st of following month and yearly report by 30th April of the following year, to the Authority.

This has been issued with approval of the Competent Authority.

Randip Singh Jagpal) CGM-Intermediary

Encl:

Quarterly Submission - Annexure I

Yearly Submission - Annexure II

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#### Annexure-I

# IRDAI (Issuance of e-Insurance Policies) Regulations, 2016 (Quarterly Report on Schedule I)

Name of Insure	er:							
Report for the Quarter:			Duration: from		to			
Date of Submis	ssion:							
Line of Business		Sum Insured* (equal to or exceeding) (in Rs.)	Premium*	Total number of Policies Issued by the end of Quarter (including offline & e-Insurance Policy)	the end of month			
					Direct issue (a)	Through IRs (b)	Total e-Insurance Policies C=(a)+(b)	
Pure term (excluding term with ROP)**		10,00,000/-	10,000/-					
Other than Pure term (including term with ROP)**		1,00,000/-	10,000/-					
Pension policies		NA	10,000/-					
Immediate Annuities (Pension p.a.)		NA	10,000/-					
All retail General Insurance policies except Motor		10,00,000/-	5,000/-					
Individual Health		5,00,000/-	10,000/-					
Motor Retail		All policies	All policies					
Miscellaneous	Individual Personal Accident & Domestic Travel	10,00,000/-	5,000/-					
	Individual Travel	1 All Pa	olicies					

Insurance (Overseas)

<sup>\*</sup> Electronic policy shall be issued if either the Sum Insured or Annual Premium criteria is met

<sup>\*\*</sup> Micro-insurance policies are exempted

### Annexure-II

## IRDAI (Issuance of e-Insurance Policies) Regulations, 2016 (Annual Report on Schedule I)

Name of Insurer:	
Report for the FY:	
Date of Submission:	

Line of Business		Sum Insured* (equal to or exceeding) (in Rs.)	Single/Annual Premium* (equal to or exceeding)	Total number of Policies Issued by the end of FY(annual) (including offline & e-Insurance Policy)	Total number of e-Insurance Policies issued by the end of Year: 20		
					Direct issue (a)	Through IRs (b)	Total e-Insurance Policies C=(a)+(b)
Pure term (excluding term with ROP)**		10,00,000/-	10,000/-				
Other than Pure term (including term with ROP)**		1,00,000/-	10,000/-				
Pension policies		NA	10,000/-				
Immediate Annuities (Pension p.a.)		NA	10,000/-				
All retail General Insurance policies except Motor		10,00,000/-	5,000/-				
Individual Health		5,00,000/-	10,000/-				
Motor Retail		All policies	All policies				
Miscellaneous	Individual Personal Accident & Domestic Travel	10,00,000/-	5,000/-				
	Individual Travel Insurance (Overseas)	All Po	blicies				

<sup>\*</sup> Electronic policy shall be issued if either the Sum Insured or Annual Premium criteria is met

<sup>\*\*</sup> Micro-insurance policies are exempted